

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
ORIGINAL APPLICATION No. 57/2026

IN THE MATTER OF:

**Suo Moto Titled Shajis Ki Bhent Chadh Raha Shahpura Talab Stap Dam
 Todkar Bhaya Ja Raha Pani Appear In Nav Duniya 18th February 2026**

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Date: 16.07.2026
 Place: Bhopal

**Submitted by MPPCB: -
 through Counsel**



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION No. 57/2026

IN THE MATTER OF:

Suo Moto Titled Shajis Ki Bhent Chadh Raha Shahpura Talab Stap Dam Todkar Bhaya Ja Raha Pani Appear In Nav Duniya 18th February 2026

JOINT COMMITTEE REPORT IN ORIGINAL APPLICATION NO. 57/2026 (CZ) SUO MOTO TITLED SHAJIS KI BHENT CHADH RAHA SHAHPURA TALAB STAP DAM TODKAR BHAYA JA RAHA PANI APPEAR IN NAV DUNIYA 18TH FEBRUARY 2026

1. That, the Hon'ble NGT vide order dated 17.04.2026 passed in OA 57/2026 (CZ) issued following directions: -

"1. The Nav Dunia Newspaper on 18.02.2026 published a news item as Shajis Ki Bhent Chadh Raha Shahpura Talab Stap Dam Todkar Bhaya Ja Raha Pani appear In Nav Duniya 18th February 2026.

2. The facts are that the water level of Shahpura Pond has been deliberately reduced, silt has been dumped along its banks, and preparations are allegedly underway for encroachment. Unknown individuals have allegedly broken both comers of the stop dam located behind the electricity office near Bansal Hospital. As a result, water has been continuously flowing out of the pond, causing its level to drop rapidly.

3. This situation poses a serious threat to the pond's ecosystem. As the water level recedes, land is becoming visible around the edges, raising concerns about possible encroachment. The alleged tampering does not end here. The pond has a long history of encroachment, and recently, silt was removed from it. However, instead of being properly disposed of, the silt was left piled up along the banks.

4. This is a common tactic used for encroachment: first, the water level is reduced; then, the exposed land is levelled with silt; and gradually, it is occupied. If the stop dam is not repaired and the water level is not restored, the pond's area will shrink, paving the way for illegal construction along its banks. The falling water level is not merely a technical issue but a grave threat to the thousands of aquatic animals and fish that depend on the water of pond. The situation could prove fatal for aquatic life. Fish farming is carried out extensively in the pond. The declining water level has created an oxygen crisis for the fish. If the outflow is not stopped in time, piles of dead fish may soon be seen along the banks. Other aquatic creatures and migratory birds that visit the pond may also be affected.

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10. The committee which is being constituted in (item no. 3) O.A No. 87/2026 (CZ) will also submit the report in this case, which shall be taken into consideration. Since both the cases i.e. O.A. No. 57/2026 (CZ) and O.A. No. 87/2026 (CZ) are similar, thus, O.A. No. 57/2026 is tagged with O.A. No. 87/2026 (CZ).”

2. That, in compliance to the order of Hon’ble NGT dated 17.04.2026, the nomination of the joint committee members consisting of the following officials of the concerned departments were received by 23.06.2026 and thereafter the following committee has been constituted: -

S. No	Name of Department	Name of Committee Member
1.	One representative nominated by the Principal Secretary, Urban Development and Housing Department, State of MP (M.P.)	Shri Tanmay Vashistha Sharma, Additional Commissioner, Municipal Corporation, Bhopal.

2.	One representative from the Water Resources Department, State of MP (M.P.)	Shri Neeraj Chaturvedi, SDO, Kaliasot Work Sub Division 01, MPWRD, Bhopal.
3.	One representative nominated by the Director, Central Pollution Control Board	Dr. Poulami C Patil, Scientist C, CPCB, RD, Bhopal.
4.	One Representative from the Member Secretary State Pollution Control Board.	Shri Neetesh Chaurasiya, Regional Officer, RO, MPPCB, Bhopal.

3. That, in compliance with the aforesaid Order of the Hon'ble Tribunal, the Joint Committee carried out a site inspection on 01.07.2026 at Shahpura Lake, Tehsil Kolar, District Bhopal, Madhya Pradesh.

During the course of the inspection, besides the members of the Joint Committee, Dr. Praveen Kothari, Scientist,; Shri Jainendra Chandel, Chemist, Regional Office, MPPCB, Bhopal; Shri Pundreek Dwivedi, Assistant Engineer,; Shri Gaurav Parmar, Assistant Engineer, Shri Aditya Khare, Assistant Engineer, Bhopal Municipal Corporation; Shri Hariom Maheshwari, Assistant Director, Town and Country Planning; and Dr. Manoj Vishwakarma, Scientist, Madhya Pradesh State Wetland Authority, EPCO, Bhopal, were also present.

Photographs taken during the inspection are enclosed as **Annexure-1**. The geographical coordinates of all relevant locations were recorded using a mobile-based application and subsequently plotted on Google Earth imagery, which is enclosed as **Annexure-2**.

A meeting was convened prior to the inspection to discuss the issues raised in the Hon'ble Tribunal's Order as well as the newspaper report. The attendance sheet is enclosed collectively as **Annexure-3**.

The observations recorded during the inspection are detailed as follows:

- 3.1. Shahpura Lake is situated in Shahpura, Tehsil Kolar, District Bhopal, adjacent to Manisha Market, at the geographical coordinates Latitude 23°12'21.45"N and Longitude 77°25'20.03"E.
- 3.2. During the inspection, the surrounding land use and prominent landmarks around the lake were observed. Rishabh Dev Park is situated along the southern and eastern periphery while Residential colonies and Government Naveen Higher Secondary School are located on the western side, whereas Paryavaran Parisar is situated on the northern side of the lake.
- 3.3. The lake is bounded by Kolar Road on the western side, Chunabhatti Road on the southern side, Manisha Market Road on the eastern side, and Ekant Park on the northern side.
- 3.4. An NRCP Pond was observed within Ekant Park on the northern side of the lake. The park was found to be well-maintained with adequate greenery and plantation.
- 3.5. During the inspection, a satisfactory water level was observed in Shahpura Lake. The presence of fishes, ducks indicated the existence of an aquatic ecosystem.
- 3.6. The stop dam constructed at the lake outlet was found to be damaged at both ends. Officials of the Bhopal Municipal Corporation (BMC) informed that repair and strengthening of the stop dam have been proposed under the AMRUT 2.0 Scheme. It was further informed that provision of gate has also been included in the proposed work to facilitate effective regulation and maintenance of the lake water level.
- 3.7. During the inspection, repair works of the aeration fountain installed in Shahpura Lake for improving dissolved oxygen levels and maintaining water quality were found to be in progress. The said works were being undertaken by the BMC.
- 3.8. During the inspection, it was observed that substantial deposition of silt along the Paryavaran Parisar side of Shahpura Lake had resulted in the formation of an approach road-like embankment extending into the lake. Subsequently, the Bhopal Municipal Corporation (BMC) undertook

desilting operations and removed the accumulated silt from the affected area. Photographs showing the condition before and after the desilting work are enclosed as **Annexure-4**.

3.9. Plantation and green cover were observed along several stretches of the lake periphery.

4. That, pursuant to the inspection of Shahpura Lake, information relating to the issues observed during the inspection was sought from the Bhopal Municipal Corporation (BMC) vide MPPCB Letter No. 2536 dated 06.07.2026. A copy of the said letter is enclosed herewith as **Annexure-5**. In response, the Bhopal Municipal Corporation, vide Letter No. 89 dated 10.07.2026, furnished the requisite information regarding the condition of the stop dam, silt removal, and maintenance of the lake water level. A copy of the said reply is enclosed herewith as **Annexure-6**. The salient points of the information furnished by the Bhopal Municipal Corporation are summarized below:

4.1.Details Regarding the Stop Dam: -

4.1.1. The stop dam was constructed for maintaining the water level of Shahpura Lake. The conservation, maintenance, beautification, and rejuvenation works of Shahpura Lake are presently being undertaken under the AMRUT 2.0 Project, under which repair and strengthening of the damaged stop dam have also been included in the scope of work.

4.1.2. With reference to the damaged stop dam mentioned in the newspaper report, a letter bearing No. 09 dated 13.04.2026 was submitted to the Deputy Director, Urban Administration and Development Department, Bhopal by BMC. As per the said communication, a temporary stop dam had earlier been constructed using stones for maintaining the water level of Shahpura Lake. Subsequently, the stones were rearranged with the assistance of the Lake Conservation Cell, resulting in restoration of the lake water level. It has further been stated that no adverse impact on aquatic life was observed and no encroachment had taken place at the site.

4.1.3. The concerned officials have been instructed to carry out regular monitoring of the stop dam and ensure necessary security arrangements to prevent recurrence of such incidents.

4.2.Details Regarding Silt Removal: -

4.2.1. Silt removal work from Shahpura Lake is carried out by the Municipal Corporation, Bhopal, from time to time. Since the silt is highly wet, it is not possible to remove it from the site immediately; therefore, the silt is accumulated at the edge of the lake and is removed from the site after drying.

4.2.2. Due to the storage of silt, no situation of encroachment of any kind has come to light at the site of silt deposition. Currently, the silt has been removed from the site

4.3.Details Regarding Water Level: -

4.3.1. Under the AMRUT 2.0 Project, provision has been made for installation of gate at the stop dam for effective regulation and maintenance of the water level of Shahpura Lake. The work is proposed to be undertaken shortly.

4.3.2. Under the said project, additional works including installation of aeration fountains for improvement of the lake ecosystem, desilting of the lake, plantation along the lake periphery, construction of pathways, and other lake conservation and beautification works have also been proposed.

5. Water Quality Monitoring and Results

5.1. That, with regard to periodic monitoring of Shahpura Lake, the Madhya Pradesh Pollution Control Board (MPPCB) is carrying out monthly water quality monitoring of the lake. As per the analytical data for the period from January 2026 to June 2026, the average Dissolved Oxygen (DO) concentration was recorded as 5.3 mg/L, which is adequate to support aquatic life. Based on the monitored water quality during the said period, the

water quality of Shahpura Lake conforms to CPCB Water Quality Criteria under Category 'D' (Propagation of Wildlife and Fisheries). The analytical results for the period from January 2026 to June 2026 are enclosed as **Annexure-7**.

6. Recommendations

That, based on the observations made during inspection and analysis of available information, the following recommendations are respectfully submitted for consideration of the Hon'ble Tribunal:

- 6.1. The Bhopal Municipal Corporation (BMC) shall expedite the repair and strengthening of the damaged stop dam, including installation of the proposed gate under the AMRUT 2.0 Project, so as to ensure effective regulation and maintenance of the water level of Shahpura Lake.
- 6.2. The Bhopal Municipal Corporation (BMC) shall continue periodic desilting, proper disposal of silt after drying, maintenance of aeration fountains, and regular inspection of the stop dam to ensure conservation of the lake ecosystem and to prevent recurrence of similar incidents.



Neeraj Chaturvedi
SDO

Kaliasot Work Sub Division 01,
MPWRD, Bhopal.



Neetesh Chaurasiya
Regional Officer
RO, MPPCB, Bhopal



डॉ. पौलमी सी पाटिल
Dr. Poulami C. Patil
ज्ञानिक-केंद्रीय Scientist -C
केंद्रीय निदेशालय (कम्य)
Central Directorate (Central)
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
भोपाल/BHOPAL

Dr. Poulami C Patil,
Scientist C
CPCB, RD, Bhopal.



Tanmay Vashistha Sharma
Additional Commissioner
Municipal Corporation,
Bhopal

Inspection Photographs in OA 57/2026 (CZ) dated 01.07.2026





Google Earth Imagery in OA 57/2026 (CZ) of Shahpura Lake



Attendance sheet

राष्ट्रीय हरित अधिकरण, केन्द्रीय क्षेत्र पीठ, भोपाल

प्रकरण:- OA No. 87/2026 (CZ) एवं संबद्ध OA No. 57/2026 (CZ)

निरीक्षण दिनांक :- 01/07/2026 समय:- 10:00 AM

समीक्षा स्थल:- क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल (म.प्र.)

क्र.	नाम	पदनाम	मोबाईल नं.	हस्ताक्षर
1.	Tanmay Vashistha. Shankar.	Additional Commissioner, BMC	881944119	
2.	Dr. Poulami C. Palit	Sec. 'C'	9893572766	
3.	Neeraj Chaturvedi	SDO (WRD)	7000783639	
4.	Pundarik Dwivedi	AE (BMC)	9425874311	
5.	Aditya Khare.	AEC BMC)	9406751589	
6.	Harish Maheshwari	AD, T&CP	9002883305	
7.	Dr. Praveen Kothari	AO, MPPCB Bhopal	9893142201	
8.	Dr. Manoj V	Scientist SWA, EPCO	9826868144	
9.	Neelish Chaudhary	RD, Bhopal MPPCB	7899892470	
10.	Jeinendran Chandel	Chemist R.O. MPPCB Bhopal	8319230071	
11.	Gaurav Parmar	AE BMC	9424499708	
12.	Prakanya Tiwari	AE PCB	9893040907	
13.				
14.				

Before (on the day of Inspection)**After (Desilting done by BMC)**



17
क्षेत्रीय कार्यालय

Annexure-5



मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड

पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल

Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 2536 /क्षेका/प्रनिबो/2026
प्रति.

भोपाल, दिनांक 6/7/2026

आयुक्त,
नगर पालिक निगम,
भोपाल (म.प्र.)

विषय:- माननीय राष्ट्रीय हरित अधिकरण, केंद्रीय क्षेत्रीय पीठ, भोपाल के मूल आवेदन क्रमांक 57/2026 (CZ) *Suo Moto Titled "Shajis Ki Bhent Chadh Raha Shahpura Talab Stop Dam Todkar Bhaya Ja Raha Pani" Vs. State of Madhya Pradesh & Ors.* के संबंध में जानकारी उपलब्ध कराए जाने बाबत।

कृपया उपरोक्त विषयांतर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण, केंद्रीय क्षेत्रीय पीठ, भोपाल के मूल आवेदन क्रमांक 57/2026 (CZ) में दिनांक 17.04.2026 को पारित आदेशानुसार शाहपुरा तालाब का जलस्तर जानबूझकर कम किए जाने, तालाब से निकाली गई सिल्ट (गाद) को वैज्ञानिक रूप से एवं नियमानुसार निष्पादित न कर तालाब के किनारों पर डाले जाने तथा बंसल अस्पताल के समीप विद्युत कार्यालय के पीछे स्थित स्टॉप डैम के दोनों कोनों को क्षतिग्रस्त किए जाने के कारण तालाब से निरंतर जल निकासी होने से संबंधित है। प्रकरण में संयुक्त समिति द्वारा दिनांक 01.07.2026 को स्थल निरीक्षण किया गया। प्रकरण के परीक्षण एवं तथ्यात्मक प्रतिवेदन तैयार किए जाने हेतु कृपया निम्नलिखित जानकारी उपलब्ध कराने का कष्ट करें-

1. बंसल अस्पताल के पीछे विद्युत कार्यालय के समीप स्थित स्टॉप डैम के दोनों कोनों के क्षतिग्रस्त होने, उसके फलस्वरूप जल निकासी होने तथा इस संबंध में नगर निगम द्वारा की गई कार्यवाही का विवरण।
2. शाहपुरा तालाब से निकाली गई सिल्ट के निष्पादन/निस्तारण की कार्यवाही तथा सिल्ट के तालाब के किनारों पर रखे जाने संबंधी तथ्यात्मक जानकारी।
3. शाहपुरा तालाब के जलस्तर से संबंधित जानकारी एवं विवरण।

उक्त जानकारी एवं संबंधित दस्तावेज इस कार्यालय को 03 दिवस के भीतर उपलब्ध कराने का कष्ट करें, ताकि संयुक्त समिति द्वारा माननीय राष्ट्रीय हरित अधिकरण के समक्ष तथ्यात्मक प्रतिवेदन समय-सीमा में प्रस्तुत किया जा सके।

(नीतेश चौरसिया)
क्षेत्रीय अधिकारी

0/4



कार्यालय नगर पालिक निगम, भोपाल

(झील संरक्षण प्रकोष्ठ)

Annexure-6

क 29 / न.नि.भो. / 2026
प्रति,

भोपाल, दिनांक 10/07/2026

क्षेत्रीय अधिकारी
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड।

विषय:- माननीय राष्ट्रीय हरित अधिकरण केंद्रीय क्षेत्री पीठ, भोपाल के मूल आवेदन क्रमांक 57/2026 (CZ) (सोऊ मोटो टाईटलड "साजिश की भेंट चढ़ रहा शाहपुरा तालाब स्टाप डेम तोड़कर बहाया जा रहा पानी" विरुद्ध स्टेट ऑफ मध्यप्रदेश एवं अन्य के संबंध में जानकारी उपलब्ध कराए जाने बावत्।

संदर्भ:- आपका पत्र क्रमांक 2536/क्षेका/प्रनिबो/2026 भोपाल दिनांक 06.07.2026।

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उपरोक्त विषयांतर्गत लेख है कि आपके संदर्भित पत्र के माध्यम से माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण क्रमांक 57/2026 (CZ) में दिनांक 17.04.2026 को पारित आदेश के परिपालन में प्रकरण में संयुक्त समिति द्वारा दिनांक 01.07.2026 को स्थल निरीक्षण उपरांत तथ्यात्मक प्रतिवेदन तैयार किये जाने हेतु चाही गई जानकारी निम्नानुसार है:-

स्टॉप डेम संबंधी कार्यवाही विवरण:-

शाहपुरा तालाब में जल स्तर बनाये रखने हेतु स्टॉप डेम पूर्व से ही निर्मित था। वर्तमान में अमृत 2.0 परियोजना के तहत शाहपुरा तालाब के संरक्षण, संधारण, सौन्दर्यीकरण एवं जीर्णोद्धार के दृष्टिगत कार्य प्रगतिरत है (संलग्न प्रपत्र 01)। उक्त कार्य के अंतर्गत ही क्षतिग्रस्त स्टाप डेम संधारण का कार्य भी किया जाना प्रस्तावित है। पेपर कटिंग में उल्लेखित क्षतिग्रस्त स्टाप डेम के संबंध में उप संचालक नगरीय प्रशासन एवं विकास विभाग, भोपाल को भी पत्र क्रमांक 09 दिनांक 13.04.2026 प्रेषित किया गया है (संलग्न प्रपत्र 02)। भविष्य में ऐसी घटना की पुनरावृत्ति रोकने हेतु स्टॉप डेम की नियमित निगरानी एवं आवश्यक सुरक्षा व्यवस्था हेतु संबंधितों को समय-समय पर निरीक्षण हेतु निर्देशित किया गया है।

गाद (Silt) निकालने की कार्यवाही विवरण:-

शाहपुरा तालाब से गाद (Silt) निकासी का कार्य नगर निगम भोपाल द्वारा समय-समय पर किया जाता है। चूंकि गाद (Silt) अत्यधिक गीली होने के कारण तुरंत स्थल से हटाया जाना संभव नहीं होता है, अतः गाद (Silt) को तालाब के किनारे एकत्रित कर सूखने के पश्चात् स्थल से हटा लिया जाता है। गाद (Silt) को रखने कारण स्थल पर किसी भी प्रकार के अतिक्रमण की स्थिति सामने नहीं आई है। वर्तमान में स्थल से गाद (Silt) को हटा लिया गया है (फोटोग्राफ संलग्न प्रपत्र 03)।

जलस्तर संबंधी कार्यवाही विवरण:-

शाहपुरा तालाब के जल स्तर को बनाए रखे जाने हेतु नगर निगम भोपाल द्वारा गेट लगाने का प्रावधान अमृत 2.0 परियोजना अंतर्गत रखा गया है जो कि शीघ्र ही कराया जाना है। इसके अतिरिक्त परियोजना में जलस्तर, पारिस्थितिकी तंत्र को बनाए रखने एवं सौन्दर्यीकरण हेतु तालाब में फाउंटेन लगाने का कार्य, गाद निकालने का कार्य, तालाब की परिधी में वृक्षारोपण का कार्य, पाथवे निर्माण कार्य इत्यादि भी प्रस्तावित है।

संलग्न :- उपरोक्तानुसार


अधीक्षक यंत्री
झील संरक्षण प्रकोष्ठ
नगर पालिक निगम, भोपाल
भोपाल, दिनांक

पृ.क / न.नि.भो. / 2026
प्रतिलिपि:-

1. आयुक्त, नगर पालिक निगम, भोपाल की ओर निज सहायक के माध्यम से सूचनार्थ।
2. अपर आयुक्त, झील संरक्षण प्रकोष्ठ, नगर पालिक निगम, भोपाल की ओर सूचनार्थ।

1
अधीक्षक यंत्री
झील संरक्षण प्रकोष्ठ
नगर पालिक निगम, भोपाल



19

क्षेत्र - 01

कार्यालय नगर पालिक निगम भोपाल (झील संरक्षण प्रकोष्ठ)

कमांक / झील सं. प्रको. / न. नि. भो. / 2025-26

भोपाल दिनांक

// कार्यादेश //

प्रति,

मेसर्स एस.एस. इंजीनियरिंग
वर्क्स लिमिटेड
डी-122, सेक्टर 7 नोएडा 201301

- विषय - Rejuvenation of Shahpura Lake under AMRUT 2.0 Scheme at Bhopal
संदर्भ - 1. निविदा कमांक 2024_UAD_389782 1 दिनांक 20.12.2024।
2. मेयर-इन-काउंसिल की स्वीकृति क. 12 दिनांक 09/06/2025।
3. इस कार्यालय द्वारा जारी एल.ओ.ए. क. 39 दिनांक 19/06/2025।
4. आपके द्वारा संपादित अनुबंध कमांक 01014326062025013174 दि. 26.06.2025।

-00-

उपरोक्त विषयांतर्गत आपके द्वारा प्रस्तुत न्यूनतम निविदा 12 नवंबर 2024 को मेयर-इन-काउंसिल द्वारा स्वीकृत की गई है। आपको निर्देशित किया जाता है, कि उक्त कार्य तत्काल प्रारंभ कर निर्धारित समय-सीमा एक वर्ष में पूर्ण करें।

विवरण निम्नानुसार है :-

स.क.	कार्य का विवरण	कार्य की अनु. लागत	दर	कुल राशि
1.	Rejuvenation of Shahpura Lake under AMRUT 2.0 Scheme at Bhopal (शेड्यूल ऑफ क्वांटिटी अनुसार)	रुपये 9,16,90,694/-	Building UADD SOR 2021 Rate 9.99% Below	रुपये 8,25,30,793/-
			Total Rs.	8,25,30,793/-
			Add 18% GST	1485542/-
			कुल योग रुपये	9,73,86,337/-

(रुपये नौ करोड़ तेहत्तर लाख छयासी हजार तीन सौ सैंतीस केवल)

नोट :- उक्त व्यय अमृत 2.0 योजनांतर्गत प्राप्त राशि पर भारित होगा।

पृष्ठ कमांक 42 / झील सं. प्रको. / न. नि. भो. / 2025-26

कार्यपालन यंत्री
झील संरक्षण प्रकोष्ठ
नगर निगम, भोपाल (म.प्र.)
भोपाल, दिनांक 30/6/25

प्रतिलिपि :-

1. सहायक यंत्री झील संरक्षण प्रकोष्ठ नगर निगम भोपाल की ओर सूचनार्थ।

Handwritten signature and date 30/6/25

Handwritten signature and date 30/6/25
नगर निगम, भोपाल (म.प्र.)



कार्यालय नगर पालिक निगम, भोपाल (झील संरक्षण प्रकोष्ठ)

क ०९ / झी.सं.प्रको. / न.नि.भो. / 2026
प्रति,

भोपाल, दिनांक 13/04/2026

उप संचालक
नगरीय प्रशासन एवं विकास विभाग
भोपाल म.प्र.

विषय:- टी.एल. कमांक 609 "साजिश की भेंट चढ़ रहा शाहपुरा तालाब स्टाप डैम तोड़कर बहाया जा रहा पानी" बावत्।

संदर्भ:- दैनिक समाचार पत्र नवदुनिया, भोपाल की कटिंग दिनांक 25.02.2026

—0—

उपरोक्त संदर्भित विषयांतर्गत लेख है कि शाहपुरा तालाब में जल स्तर को बनाए रखने हेतु पूर्व में पत्थरों की सहायता से एक अस्थायी स्टॉप डैम का निर्माण किया गया था। शाहपुरा तालाब डैम के पास पानी निकासी के स्थल पर वर्तमान में झील संरक्षण प्रकोष्ठ के कर्मचारियों की सहायता से उक्त स्थल पर पत्थरों को पुनः व्यवस्थित किया गया है व पानी का स्तर पूर्वानुसार आ गया है। जलीय जीव पर इससे कोई प्रभाव नहीं पड़ा है एवं किसी भी प्रकार का अतिक्रमण नहीं किया गया है।

कार्यपालन यंत्री
झील संरक्षण प्रकोष्ठ
नगर निगम, भोपाल

भोपाल, दिनांक 13/04/2026

पृ.क 10 / झी.सं.प्रको. / न.नि.भो. / 2026

प्रतिलिपि:-

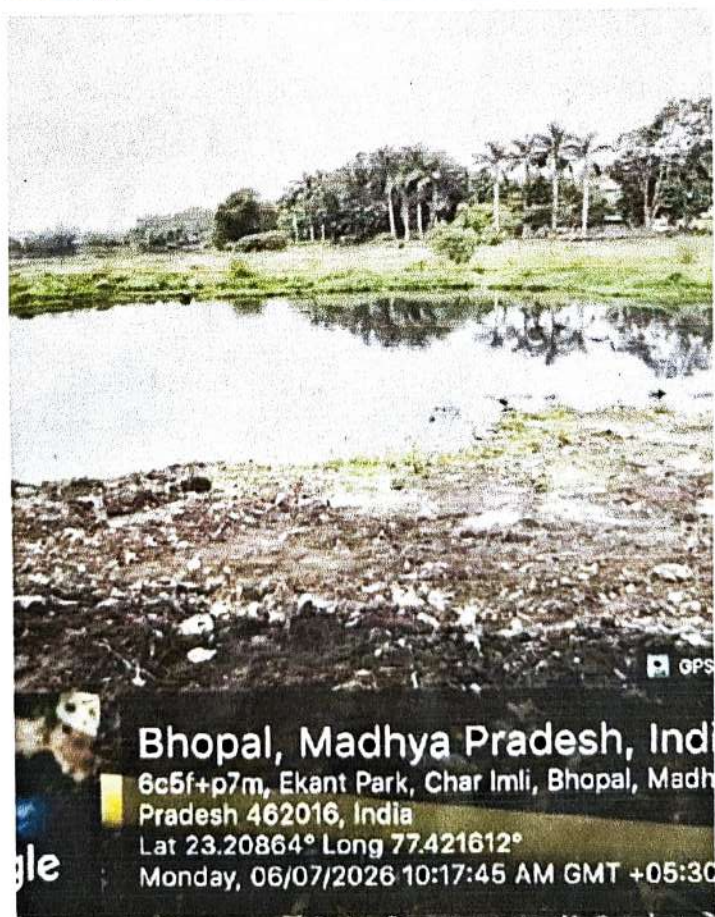
1. आयुक्त महोदय नगरीय प्रशासन एवं विकास विभाग की ओर निज सहायक के माध्यम से सादर सूचनार्थ।
2. आयुक्त महोदय नगर निगम, भोपाल की ओर निज सहायक के माध्यम से सादर सूचनार्थ।
3. अपर आयुक्त (झी.सं.प्रको.) नगर निगम भोपाल की ओर सूचनार्थ।

कार्यपालन यंत्री
झील संरक्षण प्रकोष्ठ
नगर निगम, भोपाल

15/4/26

06
4

13/4/26



VAKALATNAMA
[Rule 4(1) of the Rules framed under Advocates Act, 1961]
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
OA No. 57/2026(CZ)

IN THE MATTER OF:

**SUO MOTO TITLED "SHAJIS KI BHENT CHADH RAHA SHAHPURA TALAB STAP
DAM TODKAR BHAYA JA RAHA PANI APPEAR IN NAV DUNIYA 18TH FEBRUARY
2026"**

VERSUS

STATE OF MP & ORS.

.....RESPONDENTS

I Neetesh Chaurasiya named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate. Revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me. In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me at Bhopal on 16.07.2026.

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name & Fathers Name	Registered Address	E-Mail Add & Telephone	Status in case	Signature
Neetesh Chaurasiya S/o Sh. Rajendra Prasad Chaurasiya Regional Officer MP PCB Regional Office Bhopal	Paryavaran Parisar, E-5 Arera Colony, Bhopal, 462016	legalcell@mppcb.mp.gov.in 7898892470	OIC, MP PCB (R-2)	 Neetesh Chaurasiya Regional Officer, Bhopal

Accepted

Name & Enrollment No.	Office Address	E-Mail Add.	Telephone	Full Signature
PARUL BHADORIA 1587-2012	ParyavaranParisar, E-5 Arera Colony, Bhopal, 462016	parul.bhadoria04@gmail.com legalcell.pcb@mp.gov.in	8085977111	
MOHIT BUCH 1305/2017		legalcell.pcb@mp.gov.in	9685034578	
PRANJAL PANDEY MP 2881-2021		advocatepranjalpandey@gmail.com	9340657120	

LegalCell < legalcell@mppcb.mp.gov.in >

Thu, 16 Jul 2026 6:52:22 PM +0530

To "harnengt"<harnengt@gmail.com>,"Collector Bhopal"
<dmbhopal@nic.in>,"commoffice"<commoffice@bmconline.gov.in>,"cpcb bhopal"
<cpcb.bhopal@gmail.com>

Cc "parul bhadoria04"<parul.bhadoria04@gmail.com>

Madam/ Sir

Please find enclosed the JCR on behalf of Madhya Pradesh Pollution Control Board (MPPCB) in **OA 57/2026 (CZ) Suo Motu TITLED SHAJIS KI BHENT CHADH RAHA SHAHPURA TALAB STAP DAM TODKAR BHAYA JA RAHA PANI APPEAR IN NAV DUNIYA 18TH FEBRUARY 2026 VS STATE OF MADHYA PRADESH** for information and necessary action.

This mail may be treated as proof of service.

Regards
Legal Section
MP PCB

1 Attachment(s)

OA 57-2026 SUO MOTO TITL...

5.8 MB